

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 80 of 2014 & IA No. 149 of 2014

Dated: 19th April, 2016

In the matter of:-

Education Research & Development Foundation Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent (s)

ORDER

The Court did not assemble today. As agreed by the parties, list the matter on **24.05.2016.**

Court Master